

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1240/(MAH)/ 2017  
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

NAME OF THE PARTIES: Outdoor Advertising Professionals Pvt.Ltd.  
V/s.  
ABEC Exhibitions & Conferences Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
26	DHANYASHREE JADETA UTTARA SRINIVASAN	ADVOCATES FOR OUTDOOR ADVERTISING PROFESSIONALS (OPERATIONAL CREDITOR)	

26 CS Anshul Bhett PCS  
for Respondent

By consent kept it on 22/08/2017

**ORDER**

**C.P. No. 1240/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representatives of both the sides are present.
2. By consent adjourned to **22<sup>nd</sup> August 2017.**

**Sd/-**

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**17.08.2017.**

**Sd/-**

**M.K. Shrawat**  
**Member (Judicial)**